

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 203

New IA/130/ND/2024 IN CP(CAA)88/ND/2022

IN THE MATTER OF:

Acl Mobile Limited and Acl Technologies Pvt ltd ...

Applicant

Under Section 230-232.

Order delivered on 09.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Tine Abraham, Ms. Shivani Rawat, Mr. Shourya
Bari, Advs.

For the RD : Ms. Jyoti Khurana, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/130/ND/2024:-

This is an application seeking for urgent hearing of Second Motion Application filed in CP(CAA)88/ND/2022. The main matter i.e. CP(CAA)88/ND/2022 is coming up for hearing on 23.04.2024.

Ld. Counsel for the Applicant and Ld. Counsel for the RD are present physically.

Considering the facts mentioned in the petition, the hearing in CP(CAA)88/ND/2022 is advanced from 23.04.2024 to 16.04.2024. List the CP(CAA)88/ND/2022 on **16.04.2024** on top of the board.

Accordingly, IA/130/ND/2024 stands **disposed of**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)